

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 635
TO BE ANSWERED ON 06.02.2025

NEW PROJECTS/SCHEMES FOR TRIBAL COMMUNITIES

635. Shri Benny Behanan:

Will the Minister of Tribal Affairs be pleased to state:

- (a) the details of new projects and schemes introduced by the Government for the welfare of tribal communities in the country during the last ten years;
- (b) the number of beneficiaries under these schemes, State/UT-wise;
- (c) whether there are any States/UTs that have not submitted proposals for new schemes/projects during the said period;
- (d) if so, the reasons for the same and the steps taken by the Government to ensure equitable implementation of welfare schemes for tribal communities; and
- (e) the details of funds allocated and utilized under these schemes, State/UT-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (e) On 15th November 2023, Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are being met through 11 interventions implemented by 9-line Ministries. Ministry of Tribal Affairs through the State Governments/ UT Administration/departments has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG population

residing in villages & habitations covered under PM JANMAN. Based on the data captured (as on 31.01.2025), State/UT- wise, PVTG population is tabulated at **Annexure-I**. Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) has total budgetary outlay of Rs.24,104 Cr (Central share: ₹15336 Cr and State share: ₹8768 Cr) till 2025-26. The State/UT-wise sanction of funds under PM JANMAN, Ministry-wise, is at **Annexure-II**.

Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)' was launched by Govt for integrated development of 36,428 eligible villages with 50% tribal population and 500 STs across States / UTs. An amount of Rs.20.38 lakh per village (Rs 7276 cr for 36,428 villages) was earmarked under the scheme by the Ministry of Tribal Affairs and the States were required to make Village development plan with convergence of Central STC (Schedule tribe component) and State TSP (Tribal Sub Plan) funds available with sectoral Central Govt Ministries and State Govt. In the VDP, the aim was to address gaps with regard to basic amenities identified through Antodaya Mission, in each selected village like Road connectivity, Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub- Centre, Drinking water and electricity. Based on learning from the success of PM JANMAN, Dharti Abba Janjatiya Gram Utkarsh Abhiyan (DA JGUA) has been launched which is more structured and expanded version of PMAAGY with dedicated convergence of funds and Saturation for key interventions from line Ministries and State departments. With launch of this Mission, the interventions to address gaps which could not be undertaken under PMAAGY are possible to be executed under DA-JGUA. The villages covered under the scheme of PMAAGY, Village Development Plan (VDPs) approved and funds released during 2021-22 to 2024-25 and UCs awaited are at **Annexure-III**.

Hon'ble Prime Minister launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17 line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. Each concerned Ministry has been allocated budget and targets under Abhiyan and responsible for implementing the intervention assigned to it. The Abhiyan aims at Saturation through convergence and outreach. The State/UT-wise coverage of districts along with the ST population under this Abhiyan is at **Annexure-IV**. The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr). The details of RE 2024-25 under the Abhiyan is at **Annexure-V**. As the Abhiyan has been launched recently on 2nd October, 2024, Ministry of Rural Development has sanctioned 5.83 lakh Awas with 4,198 Awas completed, Ministry of Health and Family Welfare has deployed 36 mobile medical

units (MMUs), Ministry of Education has sanctioned 304 school hostels, Department of Telecommunications has 792 towers commissioned covering 889 villages, Ministry of Agriculture and Farmers Welfare has approved proposals for 4 States benefiting 1,73,097 beneficiaries and Ministry of Tribal has approved 41 Tribal Multipurpose Marketing Centers (TMMCs), 2,426 projects for upgradation of Ashram Schools/Govt. Schools & Hostels, FRA cells in 9 States and 15 Centers of Competence (CoC) for SCD.

However, the actual number beneficiaries to be covered under these Abhiyans is subject to eligibility criteria of specific guidelines of concerned interventions as per approved norms.

Government launched Central Sector Scheme of Eklavya Model Residential School (EMRS) (2018-19) to set up 440 EMRSs, one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). With 288 schools sanctioned under Article 275(1) (before 2018), Ministry has set the target to set up total of 728 EMRSs across the country. As on date, 718 schools have been sanctioned, out of which 476 EMRSs are functional benefiting 136511 students. State/UT-wise details of enrolment for the academic year 2024-25 is at **Annexure-VI**. Ministry releases funds to NESTS and NESTS further releases funds to States/ UTs/ PSUs/ Construction Agencies/ State Societies as per their requirements for construction of EMRSs and recurring cost for running of the schools. The Year wise fund allocation and released under EMRS Scheme (as on date) is as under:

(Rs. In Lakh)

Financial Year	Fund allocation	Funds released
2019-20	1622.00	1621.00
2020-21	120000.00	119995.00
2021-22	105774.00	105774.00
2022-23	200000.00	199998.20
2023-24	247181.00	244761.00
2024-25	474892.00	411276.00

The Ministry of Tribal Affairs introduced Pradhan Mantri Janjatiya Vikas Mission (PMJVM) by merger of the two earlier schemes - “Mechanism for Marketing of Minor Forest Produce (MFP) through “Minimum Support Price (MSP) and Development of Value Chain for MFP” and “Institutional Support for Development and Marketing of Tribal Products/Produce” with a total financial outlay of Rs. 1612.27 crores for a period of 2021-22 to 2025-26 for welfare of tribal

communities. Tribal Co-operative Marketing Development Federation of India (TRIFED) is the central implementing agency of this scheme. Under PMJVM, TRIFED provides revolving funds to State Governments for procurement of Minor Forest Produce (MFPs) and creation of infrastructure facilities such as storage godowns and haat bazaars. The scheme also provides for establishment of Van Dhan Vikas Kendras (VDVKs) which are centres for value addition activities of MFPs & non-MFPs. So far, an amount of Rs. 319.66 crores have been released as revolving funds, Rs. 89.16 crores have been released for creation of infrastructure facilities and Rs. 587.36 crores have been sanctioned for establishment of VDVKs. The state-wise details of the same are enclosed as **Annexure-VII**.

Additionally, in order to promote entrepreneurship among Scheduled Tribes, the Ministry has launched Venture Capital Fund for STs on 10th February, 2024 with a total corpus of Rs. 50.00 crores. So far, financial assistance of Rs. 8.41 crores have been sanctioned to 2 ST entrepreneurs one each from Chhattisgarh & Telangana.

The submission of proposals under the relevant scheme is an ongoing process and the Ministry has been regularly coordinating with States / UTs for successful implementation of the schemes . In coordination with State Governments, IEC camps have been organized which were aimed at facilitating in preparation of basic documents like Aadhar Card, Caste certificate, Jan Dhan bank account which are required for availing benefits under relevant schemes.

Annex referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No.635 for answer on 06.02.2025 raised by Shri Benny Behanan regarding “New Projects/Schemes for Tribal Communities”

PVTG population based on the mobile application-based habitation survey by State Governments / UT Administrations/department (as on 31.01.2025)

S.No	Name of State	PVTG Population
1	Andaman And Nicobar Islands	191
2	Andhra Pradesh	493932
3	Bihar	8839
4	Chhattisgarh	229743
5	Gujarat	153516
6	Jharkhand	398260
7	Karnataka	57067
8	Kerala	29511
9	Madhya Pradesh	1228606
10	Maharashtra	621046
11	Manipur	44694
12	Odisha	298441
13	Rajasthan	128456
14	Tamil Nadu	364846
15	Telangana	63194
16	Tripura	273240
17	Uttar Pradesh	3527
18	Uttarakhand	92233
19	West Bengal	67431
Grand Total		4556773

Annexure-II

Annex referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No.635 for answer on 06.02.2025 raised by Shri Benny Behanan regarding “New Projects/Schemes for Tribal Communities”

State/UT-wise, sanction of funds under PM-JANMAN, Ministry-wise (as on 14.01.2025)*

(value in Rs. Cr)

S. No.	Name of State	MoRD (PMA Y-G)	MoRD (PMGS Y)	MoHF W (NRH M)	MoWC D (POSH AN 2.0)	Mo E (SS A)	MoP (RDS S)	MN RE	MoC (DoT - USO F)	MoTA	
										MP Cs	VDV Ks
1	ANDHRA PRADESH	44.33	280.53	40.31	43.44	18.85	88.71	8.38	94.5	14.97	3.105
2	CHHATTISGARH	200.63	1698.92	19.65	32.28	68.3	38.17	6.42	21.6	8.52	1.1976
3	GUJARAT	94.46	1.24	5.76	8.04	13.75	0	0	12.6	1.66	0.525
4	JHARKHAND	54.54	113.86	7.45	13.32	27.5	74.13	11.71	4.5	0.62	1.438
5	KARNATAKA	6.24	55.62	1.69	2.88	2.3	3.77	0.9	9	3.33	0.892
6	KERALA	1.36	0.00	7.45	0.84	10.1	0.86	0	6.3	2.29	0.2166
7	MADHYA PRADESH	1575.11	836.21	25.07	111.24	117.3	143.39	10.3	18.9	25.99	2.5755
8	MAHARASHTRA	100.54	0.00	26.42	26.4	35.75	26.61	0	8.1	12.47	1.812
9	ODISHA	263.72	149.75	16.94	14.64	82.5	0	0	13.5	24.64	1.7765
10	RAJASTHAN	167.68	68.86	2.03	10.8	9.2	40.34	0	0.9	3.33	4.3296
11	TAMIL NADU	31.14	0.00	35.57	5.04	14.91	29.89	0	0.9	10.09	1.2015
12	TELANGANA	0	66.85	4.74	10.2	19.75	6.79	1.63	4.5	2.91	0.7305
13	TRIPURA	153.97	114.32	2.03	20.04	37.6	61.52	8.52	9	4.57	1.27
14	UTTAR PRADESH	2.04	0.00	0.68	0.12	5.5	1.1	0	0	0.83	0.1595

15	UTTARAKH AND	26.38	0.00	8.13	0.96	7.35	0.6	0	0	3.01	0.157
16	WEST BENGAL	0	0.00	4.74	0	0	0	0	0	0.00	0
17	ANDAMAN & NICOBAR	0	0.00	0	0	0	0	0	0	0.00	0.028
18	MANIPUR	0	0.00	0	5.04	5.5	0	0	0	0.00	0
19	BIHAR	0	0.00	0	5.88	0	0.28	0	0	0.00	0
	GRAND TOTAL	2722.14	3386.2	208.66	311.16	476.16	516.16	47.86	204.3	119.24	21.41

*As per information from concerned Ministries / Departments.

Annexure-III

Annex referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No.635 for answer on 06.02.2025 raised by Shri Benny Behanan regarding “New Projects/Schemes for Tribal Communities”

State-wise details of the villages covered under the scheme of PMAAGY, Village Development Plan (VDPs) approved and funds released during 2021-22 to 2024-25 and UCs awaited (as on 21.01.2025)

(Rs. In Lakh)

S.No	Name of State	Total Villages under PMAAGY	Total VDPs approved under PMAAGY	Total Release Till date (2021-22 to 2024-25)	(UC) Awaited
1	Andhra Pradesh	517	0	0	11947.05
2	Arunachal Pradesh	141	0	733.68	733.68
3	Assam	1700	1700	31054.81	0.00
4	Bihar	184	0	774.44	3880.44
5	Chhattisgarh	4029	1530	38617.62	38617.62
6	DNDD	55	0	173.23	173.23
7	Goa	21	0	0	51.99
8	Gujarat	3764	2803	35318.54	28487.79
9	Himachal Pradesh	90	75	665.12	297.57
10	J & K	302	300	932.39	932.39
11	Ladakh	132	50	470.525	168.23
12	Jharkhand	3891	641	13447.07	18327.73
13	Karnataka	507	370	3077.38	2253.83
14	Kerala	6	6	61.19	0.00
15	Madhya Pradesh	7307	4203	39963.3	28283.07
16	Maharashtra	3605	1542	13485.5	20541.68
17	Manipur	254	44	723.45	809.81
18	Meghalaya	836	176	3342.3	4664.83
19	Mizoram	344	344	3511.44375	0.00
20	Nagaland	530	530	6947.94	13.01
21	Odisha	1653	784	6817.3425	4739.00
22	Rajasthan	4302	1566	22494.37	19569.84
23	Sikkim	62	62	0	82.56
24	Tamil Nadu	167	158	1426.745	307.57
25	Telangana	533	428	3943.215	343.06
26	Tripura	375	344	4273.49	2158.47

27	Uttarakhand	64	0	0	10.35
28	Uttar Pradesh	183	0	0	1288.74
29	West Bengal	874	0	3495.2	3495.20
	Total	36428	17656	236251.261	192178.74

Annexure-IV

Annex referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No.635 for answer on 06.02.2025 raised by Shri Benny Behanan regarding “New Projects/Schemes for Tribal Communities”

The State/UT-wise coverage of districts along with the ST population under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan

S. No	Name of the State	No. of District	ST Population
1	ANDHRA PRADESH	18	655450
2	ARUNACHAL PRADESH	23	230896
3	ASSAM	32	2124774
4	BIHAR	24	407136
5	CHHATTISGARH	32	4909442
6	GOA	2	34105
7	GUJARAT	21	6605912
8	HIMACHAL PRADESH	10	117040
9	JAMMU AND KASHMIR	20	502935
10	JHARKHAND	24	4976859
11	KARNATAKA	28	805566
12	KERALA	4	219524
13	LADAKH	2	155238
14	LAKSHADWEEP	1	9322
15	MADHYA PRADESH	51	9323125
16	MAHARASHTRA	32	4694682
17	MANIPUR	13	629332
18	MEGHALAYA	12	1135901
19	MIZORAM	11	400652
20	NAGALAND	16	915742
21	ODISHA	27	4815670
22	RAJASTHAN	30	5537444
23	SIKKIM	6	72682
24	TAMIL NADU	16	303711
25	TELANGANA	30	1150538

26	D&D and DNH	2	147290
27	TRIPURA	8	828393
28	UTTAR PRADESH	26	311488
29	UTTARAKHAND	7	88723
30	WEST BENGAL	21	1707342
	Grand Total	549	53816914

Annex referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No.635 for answer on 06.02.2025 raised by Shri Benny Behanan regarding “New Projects/Schemes for Tribal Communities”

Details of RE 2024-25, Ministry-wise, under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan

(in Rs. Cr)

क्र.सं.	Ministry / Department	RE 2024-25
1	Department of Agriculture and Farmers Welfare	250.00
2	Department of Telecommunications	50.00
3	Department of School Education and Literacy	203.13
4	Department of Fisheries	37.00
5	Department of Animal Husbandry and Dairying	3.00
6	Department of Health and Family Welfare	171.32
7	Ministry of Panchayati Raj	5.00
8	Ministry of Power	4.23
9	Ministry of Skill Development and Entrepreneurship	30.00
10	Ministry of Tourism	2.00
11	Ministry of Tribal Affairs	500.00
12	Ministry of Women and Child Development	30.00

Note: The actual utilization of funds is subject to fulfilment of schematic norms.

Annexure-VI

Annex referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No.635 for answer on 06.02.2025 raised by Shri Benny Behanan regarding “New Projects/Schemes for Tribal Communities”

State/UT-wise details of enrolment in academic year 2024-25

<i>S.No.</i>	<i>State/UT's</i>	<i>Grand Total</i>
1	Andhra Pradesh	9917
2	Arunachal Pradesh	734
3	Chhattisgarh	23805
4	Dadra & Nagar Haveli and Daman & Diu	346
5	Gujarat	11202
6	Himachal Pradesh	906
7	Jammu & Kashmir	806
8	Jharkhand	3266
9	Karnataka	4525
10	Kerala	968
11	Madhya Pradesh	24809
12	Maharashtra	10045
13	Manipur	1440
14	Mizoram	1902
15	Nagaland	744
16	Odisha	11569
17	Rajasthan	9512
18	Sikkim	1248
19	Tamil Nadu	2491
20	Telangana	9256
21	Tripura	2078
22	Uttar Pradesh	890
23	Uttarakhand	1110
24	West Bengal	2942
	Grand Total	136511

Annexure-VII

Annex referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No.635 for answer on 06.02.2025 raised by Shri Benny Behanan regarding “New Projects/Schemes for Tribal Communities”

State-wise details of revolving funds released

S.No.	State	Revolving Funds released (Rs. In lakhs)
1	Andhra Pradesh	828.75
2	Assam	66.94
3	Chhattisgarh	15,366.00
4	Gujarat	622.00
5	Jharkhand	4,672.00
6	Karnataka	124.60
7	Kerala	59.74
8	Madhya Pradesh	3,489.00
9	Maharashtra	500.00
10	Manipur	10.50
11	Mizoram	91.50
12	Nagaland	252.16
13	Odisha	4,991.00
14	Rajasthan	20.00
15	Tamil Nadu	228.97
16	Tripura	200.66
17	Uttar Pradesh	240.00
18	West Bengal	201.72
	Total	31,965.54

State-wise details of Infrastructure funds released

Sl. No.	State	Total Amount Released (Rs. in lakhs)
1	Chhattisgarh	990.25
2	Gujarat	497.37
3	Jharkhand	39
5	Maharashtra	325
6	Andhra Pradesh	709.5
7	Madhya Pradesh	2681.25
8	Odisha	820

10	West Bengal	455.44
11	Manipur	300
12	Nagaland	65.8
13	Uttar Pradesh	821.25
14	Kerala	357.75
16	Assam	708.39
17	Tripura	114
18	Tamil Nadu	30.94
	Total	8915.94

State-wise details of VDVks

Sl. No.	State	Total No. of VDVks Sanctioned	Total No. of VDVks Beneficiaries	Amount Sanctioned (Rs. in lakhs)
1	Andhra Pradesh	415	123578	6,162.90
2	Arunachal Pradesh	106	32897	1590
3	Assam	471	143309	7065
4	Chhattisgarh	139	41700	2085
5	Dadra & Nagar Haveli and Daman & Diu	1	302	15
6	Goa	10	3000	150
7	Gujarat	200	57968	2895.65
8	Himachal Pradesh	4	1110	55.5
9	Jammu & Kashmir	100	29791	1457
10	Ladakh	10	3000	150
11	Jharkhand	146	43701	2174.7
12	Karnataka	140	41748	2087.4
13	Kerala	44	12038	597.25
14	Madhya Pradesh	126	37860	1890
15	Maharashtra	264	79350	3960
16	Manipur	200	60403	2996.8
17	Meghalaya	169	50835	2534.1
18	Mizoram	259	76168	3806.55
19	Nagaland	284	85198	4259.9
20	Odisha	170	50094	2479.25

21	Rajasthan	479	144803	7135.6
22	Sikkim	80	23381	1169.05
23	Tamil Nadu	8	2400	120
24	Telangana	17	5100	255
25	Tripura	57	16116	776
26	Uttar Pradesh	25	7238	359.55
27	Uttarakhand	12	3605	179.95
28	West Bengal	22	6719	329.35
TOTAL		3958	1183412	58,736.50